

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:4025  
ANSWERED ON:25.08.2004  
PURCHASE OF COMPUTERS .  
Baitha Shri Kailash

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

referring to the reply given to Unstarred Question No.4542 dated 18.12.2002 regarding purchase of computers and state:

(a) whether calling of tenders for purchase was waived by DOP&AR vide their OM dated 14.7.1981 and not by DOP&TOM No.14/15/93-Welfare dated 10.2.2000;

(b) if so, the action proposed to be taken in the light of

(a) above; and

(c) the rates of computers with configuration purchased from NCCF giving details of the accessories and the manner in which these rates compare with DGS&D and open market?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) No, Sir.

(b) Does not arise.

(c) The technical configuration under DGS&D rate contract did not fully match the technical configuration decided by a Committee set up by the Ministry of Road Transport & Highways, which included a representative of National Informatics Center. Hence the DGS&D contract rates were not deemed comparable with the rates on which the Ministry procured Information Technology (IT) products through NCCF. However, the total cost of procurement of computers alongwith accessories as per configuration procured were at rates lower than if those were to be procured through DGS&D/Open Market.